

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 17/7/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL.  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/93/IB/2108  
PETITION NUMBER : CP/540/IB/2017  
NAME OF THE PETITIONER(S) : KOTAK MAHINDRA BANK LTD  
NAME OF THE RESPONDENT(S) : LAKSHMI VILAS BANK LTD  
UNDER SECTION : 47

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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V. Kamala Kumar

Counsel for CoC

Kamala K

Arth..R  
for (ARTHI K. Manoj Menon)

Counsel for Applicant  
Kotak Mahindra Bank

Arth..R

ORDER

Counsel for the applicant and Counsel for CoC are present and prayed for time to make submissions. The matter is adjourned at request for hearing submissions. Put up on 24.07.2018.

*sr*  
(S VIJAYARAGHAVAN)  
Member (Technical)

*sd*  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc/sr